

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**

**COURT-V**

**Item No.-328**

CP No. - 26/241/242/ND/2020

**IN THE MATTER OF:**

Ashok Kumar Agarwal

**Vs**

Integrated Electromech Pvt Ltd

**....Applicant**

**....Respondent**

**SECTION**

U/s 241-242 IBC code 2016

**Order delivered on 02.03.2020**

**CORAM:**

**SHRI ABNI RANJAN KUMAR SINHA**

**HON'BLE MEMBER (JUDICIAL)**

**SHRI K.K. VOHRA,**

**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant :

For the Respondent :

**ORDER**

Ld. Counsel for the petitioner appeared and submitted that she has filed the amended copy but the same is not on record. Registry is directed to trace out the same and place it on record before the next date of hearing. List the case for 20.03.2020

*sdl-*

**(K.K. VOHRA)  
MEMBER (T)**

*sdl-*

**(ABNI RANJAN KUMAR SINHA)  
MEMBER (J)**

(Rakhi)